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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 26/12	TP 34/16	For filing written submissions	397/ 398	Ramesh Kumar Srinivas & Another Vs. Ascent Software Solutions (India) Pvt. Ltd. & 3 Others

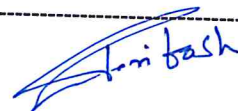
SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

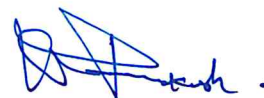
(37) **S.M. PARITOSH**
9844105799

RESPONDENT - 1 to 4




K.A. Prakash
9341248422.

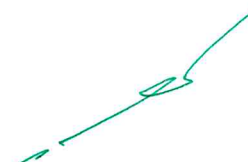
Petitioners.



ORDER

Counsel for Petitioner is present. Heard him. Junior Counsel for Respondent is present. He requested time as Senior Counsel is engaged in the Hon'ble High Court. List it on 20.02.2018.


Member (T)


Member (J)